Alleviation, under the scheme, namely Urban Self Employment Programme (USEP) and Skill Training for Employment Promotion among Urban Poor (STEP-UP) components of the Scheme of Swarna Jayanti Shahari Rozgar Yojana (SJSRY), has made a special provision of 3% reservation for the persons with disabilities. However there is no separate earmarking of budget for them under SJSRY. 26,909 persons with disabilities under Urban Self Employment Programme (individual loan and subsidy) and 24341 persons with disabilities under Skill training for Employment Promotion amongst urban poor have been benefited since inception. However, no separate data of disabled women is maintained.

The Ministry of Rural Development under their Swarna Jayanti Gram Swarozgar Yojana has a provision that 3% of the total swarojgaris assisted during a year would be persons with disabilities and under the Indira Awas Yojana 3% of the total funds are reserved for physically and mentally challenged persons in a district. Details of funds released and women assisted are being collected.

Rehabilitation of mentally retarded adults

431. SHRI PARSHOTTAM KHODABHAI RUPALA:
SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Ministry is having or in process for rehabilitation of mentally retarded adults in coordination with State Governments, as these persons are living in open sky and extremely unhygienic condition and nobody is taking care of them;

(b) funds allocated by the Ministry to State Governments within last three years in this regard, the details thereof, State-wise;

(c) whether the Ministry is aware about mentally retarded women who are having children but nobody is taking care of their children; and

(d) if so, the rehabilitation action taken for them?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) and (b) The primary responsibility for programmes of rehabilitation and care of persons with disabilities including that of mentally retarded persons lies with the State Governments as per entry No. 9 in the "State List". However, the Ministry of Social Justice and Empowerment supplements the efforts of the States in the rehabilitation of Persons with Disabilities. The Central Government does not set up homes for mentally retarded persons. However, under the Central Sector Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance is provided to Non-Government Organizations for providing various services to mentally retarded persons for projects like special schools for persons with mental retardation,

vocational training centres, project for cerebral palsied children, Pre-school and early intervention and training, halfway homes for psycho-social rehabilitation of treated and controlled mentally ill persons etc. Funds are not allocated by the Ministry to State Governments under the Scheme.

(c) and (d) Under the "Swadhar Greh' scheme of the Ministry of Women and Child Development any women in difficult circumstances including mentally retarded women can get shelter. It covers their children also. Under the scheme free food, medical care, clothes, pocket money and vocational training are being provided to the beneficiaries.

Old age homes in Andhra Pradesh

432. DR. T. SUBBARAMI REDDY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the guidelines laid down for construction/maintenance of Old Age Homes by the Non-Governmental Organisations (NGOs) in the country;

(b) the details of the said Homes set up/proposed to be set up by the NGOs in the country including Andhra Pradesh during the said period, State-wise and location-wise;

(c) the pending proposals received from the State Governments/NGOs for construction/maintenance of Old Age Homes and action taken by the Ministry during the said period; and

(d) the measures proposed to be taken for further expansion of schemes for old age persons and proper monitoring of funds utilization?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): (a) to (b) Presently, there is no Scheme for providing Central assistance for construction of Old Age Homes.

Under the Ministry's Scheme of Integrated Programme for Older Persons (IPOP), financial assistance is given to implementing agencies including Non-Governmental Organisations for running and maintenance of Old Age Homes (OAHs) based on the recommendation of the State Governments Grants-in-aid Committee. In case of non-governmental organisations, they should be registered societies having experience of at least two years in the field to be eligible for assistance. No grant is given for setting up of old age homes under the Scheme.

(c) State Governments were requested to recommend proposals from Non-Governmental Organisations for 2011-12 under the Scheme latest by 31st July, 2011. So far, 204 ongoing proposals for running and maintenance of old age homes have been received from various State Governments including Andhra Pradesh. These proposals are processed for releasing grant as per the norms/guidelines of the Scheme and subject to availability of funds under the Scheme. 69 proposals have been sanctioned so far.